

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

REVISED CAUSE LIST OF I BENCH FOR 16-MARCH-2026 (MONDAY)

**BEFORE HON'BLE ANUBHAV SHARMA, JUDICIAL MEMBER
AND HON'BLE NAVEEN CHANDRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

HYBRID HEARING

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5553/DEL/2011	2007-08	[A] ALCATEL LUCENT INDIA LTD. (260A)	
2	ITA 5554/DEL/2011	2007-08	[A] ALCATEL LUCENT INDIA LTD. (260A)	
3	ITA 6226/DEL/2025	2007-08	[A] NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED (AS SUCCESSOR OF ALCATEL LUCENT INDIA LIMITED)	
4	ITA 5471/DEL/2018	2011-12	[A] JINDAL STAINLESS LTD	
5	ITA 5472/DEL/2018	2012-13	[A] JINDAL STAINLESS LTD	
6	ITA 5473/DEL/2018	2013-14	[A] JINDAL STAINLESS LTD	
7	ITA 5684/DEL/2018	2011-12	[D] JINDAL STAINLESS LTD.	
8	ITA 5685/DEL/2018	2012-13	[D] JINDAL STAINLESS LTD.	
9	ITA 5686/DEL/2018	2013-14	[D] JINDAL STAINLESS LTD.	
10	ITA 7249/DEL/2019	2014-15	[A] JINDAL STAINLESS LTD.	
11	ITA 7687/DEL/2019	2014-15	[D] JINDAL STAINLESS LTD.	
12	ITA 3693/DEL/2024	2020-21	[A] BOSTON SCIENTIFIC TECHNOLOGY AND ENGINEERING SERVICES PVT LTD ERST BOSTON SCIENTIFIC SERVICES PVT LTD (E-FILE)	CF


Assistant Registrar
13-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

REVISED CAUSE LIST OF I BENCH FOR 18-MARCH-2026 (WEDNESDAY)

**BEFORE HON'BLE ANUBHAV SHARMA, JUDICIAL MEMBER
AND HON'BLE NAVEEN CHANDRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

HYBRID HEARING

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5823/DEL/2024	2021-22	[A] A.HARTRODT INDIA PRIVATE LIMITED, GURUGRAM	C.F
2	ITA 3524/DEL/2024	2020-21	[A] ADVANCE METERING TECHNOLOGY LIMITED	C.F
3	ITA 3424/DEL/2016	2010-11	[A] SPECTRIS TECHNOLOGIES PVT. LTD.	
4	ITA 1958/DEL/2017	2012-13	[A] M/S. AVAYA INDIA PVT. LTD. (R/M)	
5	ITA 226/DEL/2019	2007-08	[D] CADENCE DESIGNS SYSTEMS INDIA PVT. LTD.	
6	CO 59/DEL/2021	2007-08	[A] CADENCE DESIGNS SYSTEMS INDIA PVT. LTD.	
7	ITA 3938/DEL/2019	2009-10	[A] CARGILL INDIA PVT. LTD.	
8	ITA 4033/DEL/2019	2009-10	[D] CARGILL INDIA PVT. LTD.	
9	ITA 5451/DEL/2024	2021-22	[A] EVERSUB INDIA PRIVATE LIMITED	
10	ITA 5593/DEL/2024	AY 2021-22	[A] AT&T COMMUNICATION SERVICES INDIA PRIVATE LIMITED	


Assistant Registrar
13-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

REVISED CAUSE LIST OF I BENCH FOR 19-MARCH-2026 (THURSDAY)

**BEFORE HON'BLE ANUBHAV SHARMA, JUDICIAL MEMBER
AND HON'BLE NAVEEN CHANDRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

HYBRID HEARING

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 637/DEL/2025	2018-19	[A] WHIRLPOOL OF INDIA LIMITED	
2	SA 638/DEL/2025	2011-12	[A] WHIRLPOOL OF INDIA LIMITED	
3	ITA 1955/DEL/2021	2017-18	[A] SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED (S/G)	c.f
4	ITA 876/DEL/2021	2016-17	[A] HONDA TRADING ASIA COMPANY LIMITED	
5	ITA 2367/DEL/2022	2017-18	[A] HONDA TRADING ASIA COMPANY LIMITED (INTL. TAXATION)	
6	ITA 888/DEL/2023	2019-20	[A] HONDA TRADING ASIA COMPANY LIMITED	
7	ITA 2368/DEL/2022	2018-19	[A] HONDA TRADING ASIA COMPANY LIMITED (INTL. TAXATION)	
8	ITA 810/DEL/2022	2018-19	[A] CONCENTRIX DAKSH SERVICES INDIA PRIVATE LIMITED	c.f
9	ITA 1446/DEL/2022	2017-18	[A] CLYDE BERGEMANN INDIA PRIVATE LIMITED	
10	ITA 1711/DEL/2022	2011-12	[A] M/S MUNJAL SHOWA LTD	
11	IT(TP)A 3/DEL/2025	AY 2020-21	[A] CARGILL INDIA PRIVATE LIMITED	


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13-Mar-2026